

The Minister of Finance (Shri T. T. Krishnamachari): (a) There is sometimes delay in the checking of passengers from Singapore by Customs at the Nagapattinam Port, chiefly because of the illiteracy of the majority of passengers and the variety of consumer goods which they usually bring with them in the guise of personal baggage.

(b) The local staff is augmented suitably on the days of passenger ships' arrival. Further steps are being taken to improve the situation which is dependent on the provision of a spacious and modern baggage shed.

व्यायामशालायें

१९६८. श्री श्रीकार लाल बोरवा : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नई दिल्ली में जंतर मंतर के निकट रोगों को मिटाने के लिये व्यायामशाला खोली गई हैं ; और

(ख) यदि हां, तो कहां कहां पर ऐसी व्यायामशालायें खोली गई हैं और उनको सरकार द्वारा क्या सहायता दी जाती है ?

स्वास्थ्य मंत्री (डा० सुशीला नायर)

(क) जी नहीं ।

(ख) यह प्रश्न नहीं उठता ।

सोने के तस्कर व्यापारियों की गिरफ्तारी

१९६९. { श्री श्रीकार लाल बोरवा :
श्रीमती ज्ञानाक मंजरी :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ललितपुर, झांसी में ३ सोने के तस्कर व्यापारी ३० नवम्बर, १९६३ को पकड़े गये थे ;

(ख) यदि हां, तो इस दल में कितने व्यक्ति थे ;

(ग) इनके पास से कितने रुपये का सोना पकड़ा गया ; और

(घ) यह सोना कहां से लाया गया था

वित्त मंत्री (श्री ति० त० कृष्णामाचारी) .

(क) २५ नवम्बर, १९६३ को ललितपुर में तीन आदमियों को चोरी-छिपे सोना लाने के अभियोग में गिरफ्तार किया गया ।

(ख) तीन ।

(ग) अन्तर्राष्ट्रीय दर से १३,१२५ रुपये का ।

(घ) जो सोना बरामद हुआ है उस पर विदेशी ठप्पे के निशान हैं लेकिन यह बताना सम्भव नहीं है कि वह सोना कहां से लाया गया था ।

C.G.H.S. Cards

1970. { Shri Kapur Singh:
Shri Y. N. Singha:
Shri Himmatsinhji:
Shri P. H. Bheel:
Shri Solanki:
Dr. B. N. Singh:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that for issue of C.G.H.S. Cards to the new Government servants a certificate from the authorised medical officer is to be submitted in respect of all the family members; and

(b) if so, the reasons for adopting new procedure?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). It has been found that a large proportion of Government servants who were examined, had one or another disease or defect, without their being aware of it. It has, therefore, been decided that new entrants to the scheme along with entitled members of the family should be medically checked up, prior to

their admission to the C.G.H. Scheme. The findings of such examination will not stand in the way of their admission to the scheme. It is considered that this is in the interest of Government servants and their families. Further, to avoid any hardship, pending the result of the medical check-up, a temporary card is issued.

Investment Guarantee Agreement between India and West Germany

1971. Shri P. R. Chakraverti: Will the Minister of Finance be pleased to state:

(a) whether the prospects for the conclusion of the Investment Guarantee Agreement between India and West Germany have improved as a result of discussions with the West German Minister for Economic Co-operation, during his recent visit to Delhi;

(b) whether the Minister has put forward a compromise solution by making provision for referring cases of disagreement to an arbitration Committee;

(c) the manner in which this arbitration committee will be constituted and the scope and functions of the same; and

(d) the reaction of the Government of India to West German Minister's proposal:

The Minister of Finance (Shri T. T. Krishnamachari): (a) The question of an investment guarantee agreement between India and West Germany has been under discussion for some time now and was also discussed recently with the West German Minister for Economic Co-operation during his visit to Delhi. During the discussions while there has been progress on certain points, there are other important issues on which there is need for further discussion and negotiation between the two Governments.

(b) to (d). The particular point regarding arbitration is one of the issues which is a matter for further

discussion between the two Governments.

Beas Control Board

1972. Shri Hem Raj: Will the Minister of Irrigation and Power be pleased to state:

(b) whether the meeting of the Beas Control Board and Bhakra Control Board were held recently at Talwara in the first week of December, 1963; and

(b) if so, the main subjects discussed and conclusions arrived at by these boards separately?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes. The meeting of Bhakra Control Board was held on 2-12-1963 and that of Beas Control Board on 3-12-1963 at Talwara.

(b) The main subjects discussed and conclusions arrived by these Boards are given in the Statement laid on the Table of the House [*Placed in Library.. See No. LT-2192/63*].

Quarters on Shahjehan Road, New Delhi

1973. Shri P. C. Borooah: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the progress made in the construction of Central Government employees quarters opposite U.P.S.C. building on Shahjehan Road, New Delhi;

(b) the total number of quarters of each type built or to be built there; and

(c) whether exclusively officers' type quarters have been built on that site?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) to (c). The following houses for Central Government em-